

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.02.2021

ORDER NO. 16 of 2021

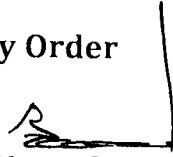
Hon'ble President is pleased to partially modify the roster order no. 103 of 2020 for CESTAT, Hyderabad from 15.03.2021 to 19.03.2021 as follows:

PERIOD	CORAM	WORK(S) ASSIGNED
15.03.2021 to 19.03.2021	Hon'ble Mr. Justice Dilip Gupta, President, Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	Larger Bench matters - ST/1485/2011, ST/28261/2013 & ST/23806/2014, E/31049/2016
15.03.2021 to 19.03.2021	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Larger Bench matters - ST/30531/2018

Note:-

1. The Division Bench matters of the Principal Bench will be taken up after the hearing of Larger Bench cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
Registrar

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Asst. Registrar